

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1477 of 2019**

**IN THE MATTER OF:**

**P.V. Nidhish** **...Appellant**

**Versus**

**N.P. Kamalesh & Anr.** **...Respondents**

**For Appellant:** **Mr. Aditya Arora, Mr. Udit Chouhan and Mr. Sourabh Jain, Advocates**

**For Respondents:** **Mr Bijoy P. Pulipra, RP  
Mr. S. Sukumaran and Mr. Bhupesh Kumar Pathak, Advocate LICH/COC**

**With**

**Company Appeal (AT) (Ins) No.1478 of 2019**

**IN THE MATTER OF:**

**P.V. Nidhish** **...Appellant**

**Versus**

**OCS Group (India) Ltd. & Anr.** **...Respondents**

**For Appellant:** **Mr. Aditya Arora, Mr. Udit Chouhan and Mr. Sourabh Jain, Advocates**

**For Respondents:** **Mr. Ahsan Ahmad, Advocate (R-1)  
Mr Bijoy P. Pulipra, RP  
Mr. S. Sukumaran and Mr. Bhupesh Kumar Pathak, Advocate LICH/COC**

**ORDER**

**05.02.2020** Affidavits as directed on last date, have not been filed.

List the Appeals for hearing on merits on 19<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*